NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 38/BB/ 2017	-	For Compli- ance		Orix Auto Infrastructure Services Ltd. Vs Ilantus Technologies Pvt. Ltd.,

LATHA SHETTY

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

Petilion

REPRESENTATION TO WHOM

Lath y

SIGNATURE

9341338939

POOJA ICINI

9177483768

lesp onders

1

Counsel for petitioner is present. Ms. Pooja Kini has filed vakalat for respondents. For filing objections, list it on 06.09.2017.

MEMBER (J)

MEMBER (T)